

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

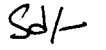
**NOTIFICATION**

No. HC.XXXVII-21/2017/ 142 /R.Cell

Dated Guwahati 04-03-2020

The Hon'ble High Court has been pleased to notify that henceforth, the posts of Computer Typists in the subordinate courts of Assam shall be treated as equivalent to LDA, Copyist and Typist for the purpose of promotion, since their pay scale is same as that of LDA, Copyist and Typist.

By Order,



(R. Baruah)  
Registrar (Admin)-cum-  
In-Charge, Centralized Recruitment  
Gauhati High Court, Guwahati-1.


No. HC.XXXVII-21/2017/ 142 A /R.Cell

Dated Guwahati 04-03-2020

Copy to:

1. Registrar General, Gauhati High Court, Guwahati.
2. Registrar (Vigilance/Judicial/Estt.), Gauhati High Court, Guwahati.
3. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for favour of information of his lordship.
4. The District & Sessions Judges of all districts of Assam for information and necessary action.
5. The Presiding Officer, Labour Court, Guwahati/Labour Court, Dibrugarh for information and necessary action.
6. The Presiding Officer, Industrial Tribunal, Guwahati/ Industrial Tribunal, Silchar /Industrial Tribunal, Dibrugarh for information and necessary action.
7. The Principal Judge, Family Court No.1, Guwahati/Family Court No.2, Guwahati/ Family Court No.3, Guwahati/ Family Court, Cachar, Silchar/Family Court, Barpeta/Family Court, Dhubri/ Family Court, Nalbari for information and necessary action.
8. The Presiding Officer, STAT & Member, MACT No.1, Guwahati, MACT No.2, Guwahati, MACT No.3, Guwahati/MACT, Kamrup, Amingaon/ MACT, Nagaon/ MACT, Barpeta/ MACT, Cachar, Silchar/ MACT, Nalbari/MACT, Dhubri/ MACT, Goalpara/ MACT, Sonitpur, Tezpur for information and necessary action.

9. The Special Judge, Assam, Guwahati/Judge, Designated Court, Guwahati, Assam for information and necessary action.
10. The Special Judge, CBI, Assam, Guwahati/Addl. CBI Court No. 1, Guwahati/ Addl. CBI Court No. 2, Guwahati/Addl. CBI Court No. 3, Guwahati for information and necessary action.
11. Chief Judicial Magistrates of all districts of Assam for information and necessary action.
12. Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
13. Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
14. Assistant Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
15. Administrative Officer (Judicial), \_\_\_\_\_, Gauhati High Court, Guwahati.
16. The Project Manager, Gauhati High Court, Guwahati for uploading the Notification in the official website of the High Court, immediately under the caption "**Notification dated 04.03.2020 regarding consideration of Computer Typist as equivalent to LDA, Copyist, Typist in the district courts of Assam**" with a scroll in the home page.
17. PS to Hon'ble Mr. Justice \_\_\_\_\_ Gauhati High Court, Guwahati for favour of his lordship's kind information.
18. PS to Hon'ble Mrs. Justice \_\_\_\_\_ Gauhati High Court, Guwahati for favour of her ladyship's kind information.
19. CA to the Registrar (Admin), Gauhati High Court, Guwahati.
20. The High Court Notice Board.
21. Order File.

  
(R. Baruah)  
Registrar (Admin)-cum-  
In-Charge, Centralized Recruitment,  
Gauhati High Court, Guwahati